

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.40/2017

In
OA No.67/2016

New Delhi this the 1st day of June, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

P.C. Meena, aged about 50 years,
S/o late Shri Ram Sahay,
R/o A-2/165, Janak Puri,
New Delhi-110058

- Petitioner

(By Advocate: Mr. MK Bhardwaj)

Versus

North DMC & Ors through

1. Shri P.K. Gupta,
Commissioner,
North Delhi Municipal Corporation,
4th Floor, Civic Centre,
Shyam Prasad Mukherjee Building,
New Delhi

2. Sh. Puneet Goyal,
Commissioner,
South Delhi Municipal Corporation,
9th Floor, Civic Centre,
Shyam Prasad Mukherjee Building,
New Delhi

3. Sh. Mohan Jeet Singh,
Commissioner,
East Delhi Municipal Corporation (Hq.),
Udyog Sadan, 1st Floor,
Patparganj Industrial Area,
New Delhi

- Respondents

(By Advocates: Mr. R.N. Singh and Mr. R.K. Jain)

ORDER (Oral)**Justice Permod Kohli:**

Mr. R.N. Singh, learned counsel appearing for the respondents, has placed on record copy of order dated 18.05.2017, whereby the petitioner has been made Engineer-in-Chief. This satisfies the judgment of the Tribunal. Nothing survives. Contempt Proceedings are dropped. Contempt Petition is accordingly closed. Notices issued to the respondents stand discharged.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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